

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No. 1101/92  
Transfer Application No.

Date of Decision : 27/6/95

Vijay Bhagaji Bansode

Petitioner

Shri P.V.Davare

Advocate for the  
Petitioners

Versus

The Post Master, CIDCO Post office  
Aurangabad and others Respondents

SShri P.M.Pradhan,

Advocate for the  
respondents

C O R A M :

The Hon'ble Shri B.S.Hegde, Member(J)

The Hon'ble Shri P.P.Srivastava, Member(A)

(1) To be referred to the Reporter or not?

(2) Whether it needs to be circulated to  
other Benches of the Tribunal?

  
(B.S. HEGDE)  
MEMBER (J)

(8)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH

O.A.1101/92.

Vijay Bhagaji Bansode

... Applicant.

V/s:

The Post Master,  
CLDCO Post Office, Aurangabad,  
and others. ... Respondents.

CORAM: Hon'ble Shri B.S.Hegde, Member(A):

Hon'ble Shri P.P.Srivastava, Member(A):

APPEARANCES:

Shri P.V.Davare, Counsel  
for Applicant.

Shri P.M.Pradhan, Counsel  
for Respondents.

ORAL JUDGEMENT:

DATED : 27/6/95.

[ Per Shri B.S.Hegde, Member(J) ]

As per the direction of this Tribunal,  
the respondents have issued an appointment  
letter to the applicant directing him to join  
at Patharwala. The Learned Counsel for  
Applicant states that though he has gone there,  
he has not been taken on duty.

The Learned Counsel for respondents  
submits that he would consult the departmental  
representative <sup>to</sup> and issue necessary directions.  
With the above direction, the OA is disposed  
of. No order as to costs.

  
(P.P.SRIVASTAVA)  
MEMBER(A)

  
(B.S.HEGDE)  
MEMBER (J)

abp